

(c) Rational allocation and utilisation of limited resources of land, water and inputs, particularly seeds, fertilisers, credit and pesticides with due consideration of economic, agro-climatic and other relevant factors has been the main strategy for augmenting agricultural production and productivity

Implementation of RLEGP

383. KUMARI PUSHPA DEVI :

SHRI SAIFUDDIN CHOWDHARY:

Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether his Ministry has introduced a scheme to register workers under the Rural Landless Employment Guarantee Programme (RLEGP) ;

(b) if so, the purpose of the introduction of such scheme ;

(c) the progress made in implementing Rural Landless Employment Guarantee Programme in 1983-84 and 1984-85 in different States ; and

(d) the State-wise target set for implementing Rural Landless Employment Guarantee Programme in the above years ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) and (b) No, Sir.

(c) and (d) The progress of expenditure and employment generation under the RLEGP for 1983-84 and 1984-85 alongwith the State-wise target for employment generation for 1984 85 is indicated in the attached statement. No State wise target for employment generation was fixed for 1983-84.

Statement

Statement showing the State-wise progress of expenditure and employment generation under the RLEGP during 1983-84 and 1984-85 as per information received upto 28-2-1985

Sl. No.	States/U.Ts.	1983-84 (Rs. in lakhs)		1984-85 (Rs. in lakhs)		Employment Generation (Lakh Mandays)		
		Alloca- tion	Expendi- ture	Alloca- tion	Expenditure (Provisional)	19-3-84	Target	Achieve- ment (Provisional)
1.	Andhra Pradesh	991.0	—	4950.0	3692.54	—	231.11	134.25
2.	Assam	216.0	127.41	1080.0	485.00	12.30	63.38	16.33
3.	Bihar	1425.0	—	7125.0	2107.63	—	392.15	173.43
4.	Gujarat	320.0	30.19	1600.0	1044.00	1.61	83.71	64.00
5.	Haryana	84.0	3.08	420.0	177.87	Negligible	15.35	3.72
6.	Himachal Pradesh	60.0	—	300.0	199.00	—	17.03	11.11
7.	Jammu & Kashmir	75.0	—	375.0	58.48	—	17.31	2.74
8.	Karnataka	470.0	83.08	2350.0	1095.94	7.75	169.16	111.19
9.	Kerala	470.0	0.26	2350.0	727.00	0.03	107.92	17.59
10.	Madhya Pradesh	780.0	107.70	3900.0	1229.61	8.43	243.76	171.10
11.	Maharashtra	790.0	—	3950.0	1701.60	—	309.84	185.79
12.	Manipur	11.0	1.15	55.0	6.82	—	2.55	0.46
13.	Meghalaya	15.0	—	75.0	4.33	...
14.	Nagaland	10.0	10.00	50.0	...	0.66	2.44	1.15

15. Orissa	450.0	...	2250.0	202.35	—	175.80	17.60
16. Punjab	135.0	...	675.0	28.50	...	20.41	11.77
17. Rajasthan	240.0	50.54	1200.0	729.69	5.59	62.22	48.49
18. Sikkim	8.0	3.20	40.0	2.19	0.23	2.04	0.23
20. Tamil Nadu	890.0	49.98	4450.0	3880.52	2.69	298.16	242.96
21. Tripura	33.0	20.86	165.0	71.04	1.85	9.67	0.61
21. Uttar Pradesh	1705.0	130.93	8525.0	6303.05	10.53	456.34	290.24
22. West Bengal	770.0	...	3850.0	414.48	...	301.02	29.10
23. A&N Islands	8.0	...	40.0	2.82	...
24. Arunachal Pradesh	8.0	...	40.0	2.04	...
25. Chandigarh	2.0	—	10.0	3.38	...	0.39	0.24
26. D&N Haveli	4.0	—	20.0	1.67	...
27. Delhi	4.0	...	20.0	3.59	...	0.70	0.11
28. Goa, Daman & Diu	9.0	...	45.0	23.50	—	2.51	1.61
29. Lakshadweep	2.0	...	10.0	4.89	...	0.51	0.43
30. Mizoram	8.0	...	40.0	15.64	...	0.83	1.22
31. Pondicherry	8.0	2.71	40.0	13.98	0.29	1.83	1.38
ALL INDIA	10000.0	621.09	50000.0	24196.29	51.96	3000.0	1538.85